



**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-49/2019/ 1535 /A

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Dr. Manash Baruah,  
Judge, Designated Court,  
Assam, Guwahati.

Dated Guwahati, the 12<sup>th</sup> March, 2020.

Sub:- **Casual leave.**

Ref:- Your letter No. 60, dtd. 11.03.2020

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 12.03.2020 along with station leave permission, has been granted. The District & Sessions Judge, Kamrup(M), Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-49/2019/ 1536-1537 /A, dated

Copy to:

1. The District & Sessions Judge, Kamrup(M), Guwahati .
2.  The Systems Analyst, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**

